

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-51/1997/3020/A

From :- Shri Kaushik Kumar Sharma,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri P.K. Bora,
District & Sessions Judge,
Darrang, Mangaldai,

Dated Guwahati, the 26th August, 2020.

Sub:- **Casual leave.**

Ref:- Your letter No. DJ(D) 3919 dtd. 25.08.2020.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 26.08.2020 along with station leave permission, with your official vehicle, at your own cost, from the morning to evening of 26.08.2020, has been granted, subject to adherence to Lockdown protocols.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-51/97/3021/A, dated 26.8.2020
Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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